

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JANUARY, 2018**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.01.2018									31.01.2018
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	9268	0	0	122	122	0	0	87	87	9303
2	CIVIL SECOND APPEAL	4573	0	0	61	61	0	0	48	48	4586
3	EXECUTION FIRST APPEAL	56	0	0	2	2	0	0	2	2	56
4	EXECUTION SECOND APPEAL	12	0	0	1	1	0	0	1	1	12
5	CIVIL MISC. APPEAL	24271	0	41	689	730	0	77	356	433	24568
6	CIVIL REVISION	475	0	0	23	23	0	0	13	13	485
7	CIVIL REVIEW	683	0	22	18	40	0	7	65	72	651
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	81	0	20	0	20	0	6	0	6	95
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	3	0	0	0	0	0	0	0	0	3
12	INCOME TAX APPEAL	38	0	78	0	78	0	25	0	25	91
13	WEALTH TAX APPEAL	0	0	0	0	0	0	0	0	0	0
14	SALES TAX REVISION	372	0	0	18	18	0	0	5	5	385
15	TESTAMENTARY CASES	0	0	0	0	0	0	0	0	0	0
16	COMPANY PETITION	75	0	0	0	0	0	0	2	2	73
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	20	0	0	3	3	0	0	0	0	23
19	COMPANY APPLICATION	172	0	0	12	12	0	0	17	17	167
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	45	0	0	2	2	0	0	0	0	47
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	60	0	2	0	2	0	2	0	2	60
24	SPECIAL APPEAL (WRITS)	1606	0	172	0	172	0	138	0	138	1640
25	CIVIL CONTEMPT	2512	0	35	233	268	0	38	135	173	2607
26	CIVIL WRITS	58370	0	89	2602	2691	0	121	2185	2306	58755
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	618	0	0	9	9	0	0	1	1	626
29	CIVIL REFERENCE	1	0	0	0	0	1	0	0	1	0
	TOTAL (A)	103321	0	459	3795	4254	1	414	2917	3332	104243
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	19894	0	46	224	270	0	28	195	223	19941
3	CRIMINAL REVISION	6878	0	0	160	160	0	0	449	449	6589
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	10335	0	0	661	661	0	0	602	602	10394
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	848	0	0	1620	1620	0	0	1623	1623	845
6	CRIMINAL CONTEMPT	22	0	0	0	0	0	1	0	1	21
7	CRIMINAL REFERENCE	0	0	0	0	0	0	0	0	0	0
8	HABEAS CORPUS	33	0	15	0	15	0	15	0	15	33
9	CRIMINAL LEAVE TO APPEAL	1045	0	4	46	50	0	32	89	121	974
10	CRIMINAL WRITS	652	0	2	87	89	0	0	167	167	574
	TOTAL (B)	39709	0	67	2798	2865	0	76	3125	3201	39373
	TOTAL (A+B)	143030	0	526	6593	7119	1	490	6042	6533	143616
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	111	0	0	16	16	0	0	4	4	123
2	LEAVE TO APPEAL TO S.C.	0	0	0	0	0	0	0	0	0	0
3	CIVIL TRANS. APPLICATION	196	0	0	22	22	0	0	28	28	190
4	CRIMINAL TRANSFER	51	0	0	1	1	0	0	16	16	36
	TOTAL (C)	358	0	0	39	39	0	0	48	48	349
	GRAND TOTAL (A+B+C)	143388	0	526	6632	7158	1	490	6090	6581	143965